

New airports

†1935. MS. SAROJ PANDEY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the names of States where new airports have been constructed by the Ministry of Civil Aviation during the last five years; and

(b) the places to which air services have been started from these airports, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) Details of new greenfield airports constructed and operationalized during the last five years and the air services started from these airports are given in the Statement (*See* below). In addition, 48 airstrips (including 3 heliports) have been revived and operationalized.

Statement

Details of new Airports constructed and operationalized during the last five years and the air services started from these airports

Sl. No.	Name of Airport	Year of Operation-ization	Places Connected to
1	2	3	4
1.	Kazi Nazrul Islam Airport, Andal, Durgapur in West Bengal	2015	Delhi, Hyderabad, Mumbai and Chennai.
2.	Shirdi in Ahmednagar District, Maharashtra	2017	Ahmedabad, Bangalore, Indore, Chennai, Delhi, Hyderabad and Mumbai.
3.	Pakyong airport in Sikkim	2018	Connected to Kolkata but the flight has been temporarily suspended from 1.06.2019.
4.	Kannur International Airport in Kerala	2018	During the Winter Schedule 2019, flights have operated from Kannur

†Original notice of the question was received in Hindi.

1	2	3	4
			Airport to Abu Dhabi, Muscat, Bahrain, Kuwait, Dammam and Kingkhalid (Saudi Arabia), Doha, Sharjah, Dubai, Delhi, Calicut, Bangalore, Hyderabad, Mumbai, Chennai, Goa, Hubballi, Cochin and Trivandrum.
5.	Kalaburagi Airport in Karnataka	2019	Bangalore.

Handing over of Trivandrum airport to Kerala Government

1936. SHRI ELAMARAM KAREEM: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has received a proposal from Government of Kerala for taking over the management of Trivandrum airport;
- (b) what are the actions taken by the Central Government on this proposal; and
- (c) whether Government is willing to hand over the management of Trivandrum airport to Kerala Government?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) to (c) Union Cabinet in its meeting held on 08.11.2018 had accorded "In-principle" approval for leasing out six airports of Airports Authority of India (AAI) including Trivandrum Airport for operation, management and development through Public Private Partnership (PPP) mode. Government of Kerala had requested the Government of India to allow them to form a Special Purpose Vehicle (SPV) to take over and run the Trivandrum Airport. Government of India considered the request of Government of Kerala and allowed them to participate in the bidding process with the provision of Right of First Refusal (RoFR) with price range parameter of 10%. Accordingly, Government of Kerala designated entity i.e. Kerala State Industrial Development Corporation (KSIDC) had participated in the bidding process. However, the bid quoted by KSIDC was found to be below the 10% price range parameter quoted by the highest bidder. KSIDC challenged the bidding process before the Hon'ble High Court of Kerala. The Hon'ble High Court of Kerala in its order dated 18.12.2019 disposed of the case in favour of AAI. An SLP was filed before the Hon'ble Supreme Court challenging the